

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 639
ANSWERED ON 22.07.2026

PM-KUSUM IN BIHAR

639. SHRI RAJIV PRATAP RUDY

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO STATE:

- (a) the current status of implementation of Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyaan (PM-KUSUM) under the three distinct operational components to achieve comprehensive agricultural de-dieselisation across the country;
- (b) the total number of decentralized solar plants set up, off-grid solar pumps deployed and grid-connected pumps solarised across the country, State/UT-wise;
- (c) the specific progress achieved, number of solar pumps commissioned and aggregate clean energy generated under these frameworks in the State of Bihar particularly in Saran;
- (d) the structural specifications of the digital tools deployed including the centralized integration portal and Remote Monitoring Systems (RMS) to track real-time generation parameters; and
- (e) the measures taken by the Government to streamline central financial assistance releases and fast-track power purchase agreement executions between farmers and local power distribution companies?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)

(a) to (b) The PM-KUSUM scheme has been implemented with the objective to provide energy security, de-dieselisation of the agriculture sector and enhancing income of farmers. The installation of solar pumps under Component B of the scheme, has contributed towards replacement of diesel pumps and de-dieselization of the farm sector.

The implementation timeline of PM KUSUM scheme is extended till 31.03.2027 for all components of the scheme. The State/UT wise progress, including Bihar, under PM KUSUM is placed at **Annexure-I**.

(c) Based on the demand received from the State, total of 1,40,300 pumps are allocated for solarization under Component C (Feeder Level Solarization) to the state of Bihar. As reported by state implementing agencies (SIAs), total of 4570 pumps are solarized till 30.06.2026, out of which 702 pumps are solarized in Saran.

(d) To monitor solar assets under all different components of PM-KUSUM scheme, the Ministry has developed Centralized Solar Energy Data Management (SEDM) Platform supported by State-level Remote Monitoring Systems (RMS). The structural specifications of the digital tools include:

- Three-tier Digital Architecture
- Remote Monitoring System (RMS)

- Communication Architecture
- Cyber Security Features
- Real-time Generation Parameters
- Centralized Integration Portal

(e)The Ministry has taken several proactive steps for accelerating the implementation of the scheme and release of CFA, which inter-alia includes:

- Simplification of scheme guidelines in January 2024
- Inclusion of all Components under Agriculture Infrastructure Fund for easy access to low cost financing to farmers
- Addressing land and other technical bottlenecks through, online portal development, creation of land bank, land lease rent etc.
- Regular reviews with SIAs to expedite the installation of sanctioned capacities and pumps across the country.
- Simplifications of formats for release of CFA
- Extending implementation timelines till March 2027.

Annexure-I referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 639 for 22.07.2026

State/ UT-wise and Component wise progress under PM-KUSUM scheme

(as on 30.06.2026)

S. No.	State Name	Component-A (MW)		Component-B (Nos)		Component-C (Nos)				
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Installed (IPS)	Sanctioned (FLS)	Installed (FLS)	Installed (Total)
1	Arunachal Pradesh	0	0	700	699	0	0	0	0	0
2	Assam	2	0	4000	1595	0	0	0	0	0
3	Chhattisgarh	366	19	0	0	0	0	10523	0	0
4	Bihar	0	0	0	0	0	0	140300	4570	4570
5	Gujarat	175	0	22792	22787	0	0	467114	303256	303256
6	Goa	24	4	900	200	0	0	11000	700	700
7	Haryana	158	60.21	197655	194969	0	0	2899	0	0
8	Himachal Pradesh	100	100	1270	1103	0	0	0	0	0
9	Jammu & Kashmir	0	0	5000	4871	0	0	0	0	0
10	Jharkhand	0	0	86985	68787	0	0	0	0	0
11	Karnataka	0	0	41365	26806	0	0	763588	134375	134375
12	Kerala	0	0	8	8	9448	4063	22368	11809	15872
13	Ladakh	0	0	1400	265	0	0	0	0	0
14	Madhya Pradesh	1401	201.66	59400	24682	0	0	175000	62378	62378
15	Maharashtra	260	21	575000	551971	0	0	875000	875000	875000
16	Manipur	0	0	450	160	0	0	0	0	0
17	Meghalaya	0	0	2735	98	0	0	0	0	0
18	Mizoram	0	0	1700	592	0	0	0	0	0
19	Nagaland	0	0	265	265	0	0	0	0	0
20	Odisha	90	2	18441	15780	0	0	5223	0	0
21	Puducherry	0	0	72	0	0	0	0	0	0
22	Punjab	0	0	18048	17928	186	25	0	0	25
23	Rajasthan	5618	1236.05	134752	127639	2138	2138	400000	222853	224991
24	Tamil Nadu	3	3	5187	5186	0	0	0	0	0
25	Telangana	1797	79	7000	0	28000	0	0	0	0
26	Tripura	5	0	11114	9190	3600	1311	0	0	1311
27	Uttar Pradesh	1	1	107266	71538	12000	8281	370000	2117	10398
28	Uttarakhand	0	0	3685	2869	0	0	0	0	0
29	West Bengal	0	0	0	0	20	4	0	0	4
30	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0	0
31	Andhra Pradesh	0	0	0	0	0	0	293587	0	0
	Total	10000	1726.92	1307190	1149988	55392	15822	3536602	1617058	1632880